

C.P No. 10/(MAH)/2016

CORAM:

Present:





SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: Ricoh Company Limited
V/s.
M/s. Ricoh India Limited

SECTION OF THE COMPANIES ACT: 213, 241/242 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Adv. Epsita Chatterjee c/b Dholakia Law Associates	Advocates for Respondent no. 2	
2)	TINE ABRAHAM LIZUM WANGDI	ADVOCATES FOR PETITIONER	
3.	Naik Rujith Ramesh i/ay. M/s. The Law Route	Adv. for Resp. no. 8	
4.	Vidhi Thawar i/ay. M/s. The Law Route	Adv. for Resp. no. 9	
ORDER			
<u>CP No. 10/213, 241-242/NCLT/MB/MAH/2016</u>			

The Counsel for the Petitioner as well as the Respondent are present.

At request of the parties, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)